

OFFICE OF THE DISTRICT JUDGE OF HOOGHLY
ENGLISH DEPARTMENT

Order No.133

Dated 21/05/2020

In continuation of my orders No.124, 126 and 127 dated 14/05/2020, it is hereby notified that considering the prevailing situation due to aftermath of severe cyclone “Amfan” in West Bengal, there is no electricity and internet connectivity at Chinsurah Sadar, Hence, the Special Bench scheduled today i.e. on 21/05/2020 is hereby postponed to **27/05/2020** as 23rd being the 4th Saturday and Holiday no Court can be held on that day. Sri Abhiram Barman, Ld. Additional District & Sessions Judge, Fast Track Court, Chandernagore will sit on that day.

The benches of Civil Judge (Sr. Divn.) and Civil Judge (Jr. Divn.) as scheduled today are also postponed to **27/05/2020** because of the same reason. The said benches will sit in addition to the scheduled benches.

Other portions of the orders as mentioned above to remain same.

Inform all concerned.

Sd/-
District Judge, Hooghly